

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.10.2018 (Thursday)**

**Court – II**  
**10:40 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 70 of 2018	State Bank of India & Anr. Vs. Kamlesh Kalidas Shah & Ors.	Sanjay Kapur Shubhra Kapur	Bandana S. Bhandari
2.	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd & Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty

**For Admission (After Notice)**

3.	Comp. App. (AT) No. 25 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. & Ors.  <b>With</b>	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.Gudiawala Garima Bajaj
4.	Comp. App. (AT) No. 32 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. & Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar Neeha Nagpal PavanS.Gudiawala Garima Bajaj
5.	Comp. App. (AT) No. 44 of 2018	SumanDhir& Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshavardhan Topre VatsalaKak	Jeevesh Nagrath Hitesh Sachar Anju Jain
6.	Comp. App. (AT) No. 64 of 2018	Venku Hospitals Pvt. Ltd. & Anr. Vs. ROC, Chennai	M. Rathina Kumar	Sanjib K. Mohanty

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By Order

Joint Registrar